

NATIONAL COMPANY LAW APPELLATE TRIBUNAL
PRINCIPAL BENCH, NEW DELHI

Company Appeal (AT) No. 130 of 2020

IN

I.A. NO. 1879 & 2334 of 2020

IN THE MATTER OF:

Anil Ramchandra Bakshi & Ors.

...Appellants

Versus

Roopa Bhandare & Ors.

...Respondents

Present: -

For Appellant: Mr. Jayant K Mehta, Sr. Advocate with Mr Gautham Shivshankar, Mr. C.K. Nanda Kumar and Mr. Raghuram Cadarmbi, Advocates.

For Respondent: Mr. Ananth Mandgi, Sr. Advocate with Mr. Harisha S.R, Advocate for R-1.

Mr. Shanth Kumar V. Mahale, Mr. S.R. Kamalacharan, Advocates for R-2 to 4.

Mr. A.Karthik Ashok, Advocate for R-8 to 17.

WITH

Company Appeal (AT) No. 131 of 2020

IN THE MATTER OF:

Milind Madhav Dhume & Ors.

...Appellants

Versus

AKP Ferrocast Pvt. Ltd. & Ors.

...Respondents

Present: -

For Appellant: Mr. Jayant K Mehta, Sr. Advocate with Mr Gautham Shivshankar, Mr. C.K. Nanda Kumar and Mr. Raghuram Cadarmbi, Advocates.

For Respondent: Mr. Ananth Mandgi, Sr. Advocate with Mr. Harisha S.R, Advocate for R-1.

Mr. Shanth Kumar V. Mahale and Mr. S.R. Kamalacharan, Advocates for R-1.

Cont.....

ORDER
(Virtual Mode)

19.04.2021 As the regular Bench is not available, list these Appeals 'For Orders' on **30th April, 2021.**

[Justice Anant Bijay Singh]
Member (Judicial)

[V.P. Singh]
Member (Technical)

R. N./ R.R./